

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF FERTILIZERS  
**RAJYA SABHA**

**UNSTARRED QUESTION NO. 828 TO BE ANSWERED ON: 30.07.2024**

**GST ON FERTILIZERS AND RAW MATERIAL**

**828. SHRI ASHOKRAO SHANKARRAO CHAVAN:**

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether there is large difference between GST charged on fertilizers and raw materials used for manufacturing of fertilizers like Sulphuric Acid and Ammonia and if so, details thereof;
- (b) whether the Standing Committee on Chemicals and Fertilizers has recommended reduction of GST on nutrients and raw materials in the interest of fertilizers manufacturing companies and farmers;
- (c) if so, the response of Government in this regard;
- (d) whether production of fertilizers is not proportionate to the demand in the country; and
- (e) if so, the details and the steps taken by the Government to increase the production of fertilizers to meet the demand?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

**(SMT. ANUPRIYA PATEL)**

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**(a):** Presently, all fertilizers attract GST at the rate 5%. Inputs/raw material used in manufacturing of fertilizers like Sulphuric Acid and Ammonia attract GST at the rate of 18%. GST exemptions and rates are prescribed on the recommendations of the GST Council, which is a constitutional body comprising of representatives from States/UTs and Centre, taking into account all the relevant factors.

**(b) & (c):** The recommendations of the Standing Committee on Chemicals and Fertilizers regarding reduction of GST on micronutrients and raw materials was taken to the 53<sup>rd</sup> GST Council which has referred the matter to GoM on Rate Rationalisation for a holistic view.

**(d) & (e) :** The data on production and demand of all fertilizers from year 2022-23 is attached at **Annexure-A and Annexure-B**. Whenever, there is a gap between demand and production of fertilizer, the same is met through import of fertilizers.

2. The Government has taken following steps for making country self reliant in P&K fertilizers:

(i) Based on examination of requests received, permission are granted to the fertilizer companies for increasing their manufacturing capacity which are under Nutrient Based Subsidy (NBS) Scheme and for induction of new P&K companies & their fertilizer products under NBS, with a view to boost manufacturing and make country self-reliant in fertilizer production.

(ii) Potash derived from Molasses (PDM) which is 100% indigenously manufactured fertilizer has been notified under Nutrient based subsidy (NBS) regime w.e.f 13.10.2021.

3. With regards to Urea, the Government had announced New Investment Policy (NIP) to facilitate fresh investment in the urea sector and to make India self-sufficient in the urea sector. Total 6 new urea units have been set up under the policy which includes 4 urea units set up through Joint Venture Companies (JVC) of nominated PSUs and 2 urea units set up by the private companies. The units set up through JVC are Ramagundam urea unit of Ramagundam Fertilizers and Chemicals Ltd (RFCL) in Telangana and 3 urea units namely Gorakhpur, Sindri and Barauni of Hindustan Urvarak & Rasayan Limited (HURL) in Uttar Pradesh, Jharkhand and Bihar, respectively. The units set up by private companies are Panagarh urea unit of Matix Fertilizers and Chemicals Ltd. (Matix) in West Bengal; and Gadepan-III urea unit of Chambal Fertilizers and Chemicals Ltd. (CFCL) in Rajasthan. Each of these units has installed capacity of 12.7 Lakh Metric Tonne per annum (LMTPA). These units are highly energy efficient as they are based on latest technology. Therefore, these units have together added urea production of 76.2 LMTPA thereby total indigenous urea production capacity (Reassessed Capacity, RAC) has increased from 207.54 LMTPA during 2014-15 to 283.74 LMTPA at present. Further, an exclusive policy for the revival of Talcher unit of FCIL through JVC of nominated PSUs namely Talcher Fertilizers Limited (TFL) by setting up a new Greenfield urea plant of 12.7 LMTPA at coal gasification route has also been approved. In addition, The Government also notified the New Urea Policy (NUP) – 2015 on 25th May, 2015 for the existing 25 gas-based urea units with one of the objectives of maximizing indigenous urea production beyond RAC. The NUP-2015 has led to additional production of urea by 20-25 LMTPA as compared to the production during 2014-15 annually. These steps together have facilitated increase of Urea production from level of 225 LMT per annum during 2014-15 to a record Urea Production at 314.09 LMT during 2023-24.

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**Annexure-‘A’**

**Annexure referred to in reply to Part (d) & (e) of Rajya Sabha Unstarred  
Question No. 828 for answer on 30.07.2024**

<b>YEAR-WISE PRODUCTION OF ALL FERTILIZERS</b>							
<b>Production</b>							<b>(Fig. in LMT)</b>
<b>YEAR</b>	<b>Urea</b>	<b>A/S</b>	<b>DAP</b>	<b>Complex</b>	<b>SSP</b>	<b>TSP</b>	<b>Total Fertilizers</b>
<b>2022-23</b>	284.94	7.45	43.47	92.95	56.44	0.04	<b>485.29</b>
<b>2023-24</b>	314.09	6.37	42.93	95.48	44.44	0.04	<b>503.35</b>
<b>2024-25 (upto June 2024)</b>	75.62	1.44	10.00	25.16	13.09	0.00	<b>125.31</b>

**Annexure- ‘B’**

**Annexure referred to in reply to Part (d) & (e) of Rajya Sabha Unstarred  
Question No. 828 for answer on 30.07.2024**

<b>ALL ACROSS INDIA DEMANDS FROM 2022-23 TO 2023-24 &amp; KHARIF 2024 (UPTO JUNE 24) (in LMT)</b>				
<b>Sl. No.</b>	<b>Fertilizer</b>	<b>2022-23</b>	<b>2023-24</b>	<b>2024-25 (Up to June2024)</b>
1	UREA	359.19	356.08	78.06
2	DAP	114.20	110.18	29.29
3	MOP	34.17	27.62	4.77
4	NPKS	120.69	126.31	33.01

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